NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTI	HA PADMANABHA SWAMY, MEMBER-	-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/456/(IB)/2017	
NAME OF THE PETITIONER(S)	: WANBURY LTD	
NAME OF THE RESPONDENT(S)	: BAFNA PHAMACEUTICALS LTD	
UNDER SECTION	: 433 (e)(f)	·
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
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2. V.STRESH	Com or Rentus	Mellen
	ORDER	N. Bo
present. Mr. Sridhar, C they are intending to ne and for which he sought	esent Mr. R. Rannam PCS representing FO of the Respondent Company also pregotiate with the Petitioner for compromis some time. Put up on 30.08.2017 at 10.3	the Respondent (1) A Re
	(K. ANANTHA PADMA MEN	NABHASWAMY) MBER (JUDICIAL)